

Pudduponani Bridge on National Highway No. 17

1277. SHRI E. K. JMBICHIBAWA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the reasons for the year long hindrance in the construction of Pudduponani bridge on the National Highway, 17;

(b) the steps taken to remove the hindrances; and

(c) the steps government propose to take for the speedy completion of the bridge?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) Poor response to the tender calls has been the main reason for the delay in the construction of Pudduponani Bridge on NH-17.

(b) After exploring different possibilities, limited tenders have now been invited from Government Construction Corporations and reputed Engineering firms, last date of receipt of tenders being 15-3-80.

(c) Subject to the response from the limited tenderers being encouraging, every effort will be made to finalise the tenders and to complete the bridge as early as possible.

Loss to Railways due to Theft

1278. SHRI SHIV KUMAR SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the attention of Government have been drawn towards a news-item appearing in the 'Hindustan Times' dated the 28th February, 1980 under the caption "Large scale theft" in Railways;

(b) if so, the details of the thefts taking place and the annual loss suffered by the Railways during the last three years, Division-wise.

(c) whether such thefts are committed with the connivance of R.P.F. personnel; and

(d) if so, the steps proposed to be taken to put an end to such losses?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Yes.

(b) Details of Division-wise losses due to theft are not maintained. During 1977-78, Railways had paid claims of Rs. 9.9 crores on account of loss of complete packages and consignments (including thefts and pilferages), which next year declined to Rs. 8.3 crores. The figures for the year 1979-80 have yet to be compiled.

(c) and (d). Individual cases where the connivance of the Railway Protection Force personnel is detected are dealt with severely.

Over-bridge of Burhanpur Railway Station

1279. SHRI SHIV KUMAR SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether a plan for connecting the dwellings on both sides of Burhanpur Railway Station by extending the existing over-bridge of Burhanpur Railway Station has recently been approved by Government;

(b) if so, the steps being taken to expedite the completion of the work; and

(c) if not, the steps being taken by Government for providing safe transportation facilities to the dwellers in those areas?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) No.

(b) Does not arise.

(c) As per extant rules, it is for the State Government (Local Authority) to sponsor proposal for such a foot over-bridge, together with the

under-taking to bear the cost involved. They have, however, in the past expressed their inability to bear the cost in this case.

Wagon Supply to Burhanpur Railway Station

1280. SHRI SHIV KUMAR SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of wagons daily supplied by the Railways for loading of bananas at Burhanpur Railway Station;

(b) whether the supply of wagons is quite insufficient to meet the requirements;

(c) whether a deputation from Burhanpur met him recently for the increase in number of wagons for the purpose; and

(d) if so, the details of the decision taken for increase in number of wagons to be supplied for quick transportation of bananas from Burhanpur to other destinations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) and (b). On an average 10 wagons per day were supplied for loading of bananas at Burhanpur during November, 1979 to February, 1980. During March, 1979 however, the daily demand has increased and against the demand for 179 wagons upto 15-3-1980, 141 wagons were supplied.

(c) Yes.

(d) The Railway has been instructed to increase the supply of wagons and ensure speedy movement of bananas.

Central Assistance for Regional Cancer Centre at Trivandrum

1281. SHRI G. M. BANATWALLA: Will the Minister of HEALTH be pleased to state:

(a) whether Government have received any request from Government

of Kerala for Central assistance for Regional Cancer Centre at Trivandrum;

(b) if so, when the request was received;

(c) what are the details of Central assistance sought; and

(d) Government decision thereon, and if no decision has been taken so far, by what time it is expected?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) March, 1976.

(c) The details of request for financial assistance by the Kerala Government are as follows:—

1. Buildings	Rs 20 00 lakhs
2. Radio Therapy	Rs 19 16 "
3. Pathology	R 1 62 "
4. Social Medicine	Rs 4 00 "
5. Bio-Chemistry	Rs 4 41 "
6. Cancer Surgery	Rs 1 75 "
7. Library	Rs 3 00 "
8. Mobile Van	Rs 0 50 "
9. Furniture etc	Rs 5 00 "

Rs 59 44 lakhs

(Rounded to Rs 60 lakhs)

(d) The Government is considering the various components of the Cancer Research and Treatment Programme, priority wise, that should be taken up with Central assistance, for implementation during the remaining period of the 6th Five Year Plan. A decision in the matter in consultation with the Planning Commission, is likely to be finalised early in the financial year 1980-81.